COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 762 OF 2018 IN</u> DFR NO. 1540 OF 2018

Dated: 08th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttarakhand Power Corpn. Ltd. ... Appellant(s)

Vs.

M/s Greenko Budhil Hydro Power Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : -

<u>ORDER</u>

Issue notice to the Respondents returnable on 14.09.2018. Dasti, in addition is permitted.

List the matter on 14.09.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr